

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 23rd October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Execution Application No. 48/2018 IN O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. MOUHA
2.	Appeal No. 43/2018 (M.A. No. 394/2018 & M.A. No. 396/2018)	Siyaram Chaurasiya Vs. State of Madhya Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Dhirendra Singh Parmar, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Prashant Bezboruah, Adv. for R-3
3.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Sayid Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF
FOR DIRECTION			
4.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018, M.A. No. 1487/2018, M.A. No. 1513/2018 , M.A. No. 1520/2018 , M.A. No. 1521/2018) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam

			Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv.
5.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
6.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF
FOR ADMISSION			
7.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant
8.	M.A. No. 1456/2018 IN Original Application No. 401/2018	Praveen & Anr. Vs. MoEF & CC & Ors.	Mr. Mayank Pandey, Adv. for R-8
FOR COMPLETION OF PLEADINGS			
9.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Tarunvir Singh Khehar, Adv. Mr. Rahul Khurana, Adv. for R-16
10.	Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. V. K. Shukla, Adv. for State of M.P.
11.	Original Application No. 723/2017	Prakash Nidhi Sharma Vs. Union of India & Ors.	Mr. Prakash Nidhi Sharma, Adv. in person Mr. Rakesh Mahajan, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Rajesh K. Singh, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Dhruv Tamta, Adv. for DDDA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana State PCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. Mr. Mukesh Verma, Adv. for R-8 & 13 Mr. Nikhil Nayyar, Adv. for TSPCB Ms. Yogmaya Agnihotri & Ms. Prity, Advs. for CECB Mr. Naginder Benipal, Adv.

			Mr. Divya Prakash Pande, Adv. Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Jogy Scaria, Adv. for KPCB Mr. Shubham Bhalla, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Ms. Hemantika Wahni, Adv. Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Rajul Srivastav, Adv. Mr. G. M. Kawoosa, Adv. for R-21 Mr. P. Venkaiah Naidu, Adv. for R-22 Mr. Debopriya Pal, Adv. Mr. Y. Srinivasa Murtee, Adv.
12.	Appeal No. 54/2018 (M.A. No.541/2018 & M.A. No.1419/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Adv. for R-11 & 12
13.	Original Application No. 333/2018	Pawan Kumar Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Aniruddh Joshi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. A. K. Prasad, Adv. for CGWA Mr. Abhimanyu Pratap Singh, Adv. for R-5 Mr. Vivek Gupta, Adv. R-12, 16, 17, 19, 20, 22, 23, 25, 30, 32, 33, 34, 37, 42, 43, 45, 46 Mr. Abhijeet Sinha, Adv. for R-27 & 51 Mr. Shiven Varma, Adv. for R-52 Mr. Mukesh Verma, Adv.
14.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 3 & 11 Mr. Rajendra Kumar, Adv. for R-4 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB
FOR HEARING			
15.	Original Application No. 329/2015 (M.A. No. 283/2018 & M.A. No. 1389/2018) WITH	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Adv.
16.	Original Application No. 521/2015 WITH	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv.

			Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv. for Applicant in M.A. No. 1295/2018 & 1296/2018
17.	Original Application No.448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017) WITH	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
18.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013 WITH	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
19.	Original Application No. 20(T _{HC})/2015 WITH	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
20.	Original Application No.446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
CASES AT SR. NO. 21 TO 31 WILL BE TAKEN-UP ON 28.11.2018 FOR HEARING			
21.	Original Application No. 54/2016	Suryajyoti Singh Paul Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Advs. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv.
22.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No. 1469/2018, M.A. No. 1525/2018 & M.A. No. 1533/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv.

			Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv.
23.	Original Application No. 626/2016 (M.A. No. 1203/2016 & M.A. No. 404/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
24.	Original Application No. 163/2017 (M.A. No. 297/2017, M.A. No. 1235/2018, M.A. No. 1396/2018 , M.A. No. 1529/2018 , M.A. No. 1530/2018 , M.A. No. 1531/2018 & M.A. No. 1532/2018)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Amandeep Singh, Adv. Mr. Nachiketa Suri, Adv.
25.	Original Application No. 252/2017	Mohit Narang Vs. Shalom & Ors.	Mr. Anuj Tyagi, Adv. for Applicant Ms. Shivani Kher, Adv. for R-1 & 2 Mr. Subham Bhalla, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. for R-7 Mr. Tarunvir Singh Khehar, Adv. with Dinesh Jindal, LO for DPCC Mr. Kamal Bansal, Adv.
26.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
27.	Original Application No. 465/2017 (M.A. No. 909/2017, M.A. No. 1108/2017 & M.A. No. 1160/2018)	A. K. Devision Vs. Directorate of Mining and Geology, Kerala & Ors.	Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Enoch David Simon Joel, Adv. Mr. Dechu Kurain Thomas, Sr. Adv. for R-4 Mr. Roy Abraham, Adv. for R-5 Mr. Nishe Rajen Shonkar, Adv. for Kerala Ms. Sonali Jain, Adv.

28.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
29.	Appeal No. 56/2018	Hindusthan Marine Industries Vs. The Special Director & Anr.	Ms. Manjunath Meled, Adv. for Applicant Mr. Devraj Ashok, Adv. for R-1 & 2
30.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
31.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for EDMC

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